COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 144 OF 2015

Dated: 24th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Bhilangana Hydro Power Ltd.

...Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission

& Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Tushar Shrivastava

Mrs. Shikha Ohri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

Mr. Sarul Jain for R-2

ORDER

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, list the matter for hearing on <u>10th & 11th September, 2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk